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O A 436/94

19.3.2001 Hon. Mr. Justice R.R.K. Trivedi, VC
Hon. Mr. S. Biswas, A.M.

List has been revised. None
is present for the appellant. Sri A.V.
Srivastava's learned Counsel for the
respondents is present. The OA
is dismissed for default. No order
as to costs.

S. 2
A.M.

VC

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